

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1091/2004

(From the judgement and order dated 24/07/2000 in GA No. 1984/2000 of the HIGH COURT OF CALCUTTA)

ANIL KUMAR SAHOO

Petitioner(s)

VERSUS

LILABATI SAHOO & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and c/delay in refiling SLP and office report)

Date: 11/02/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. Ranjan Mukherjee,Adv.

For Respondent(s) Mr. Parijat Sinha,Adv.
Ms. Reshmi Rea Sinha,Adv.
Mr. Anil Kumar Mishra,Adv.
Ms. Debapriya Samanta,Adv.

Mr. Navin Chawla,Adv.
Mr. Sharath Sampath,Adv.

Mr. B.V. Balaram Das,Adv.

UPON hearing counsel the Court made the following
ORDER

List on next Monday.
Counter affidavit, if any, may be filed in the meantime.

(A.S. BISHT)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER